## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:5111
ANSWERED ON:05.09.2011
REGISTRATION OF NGOS
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## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the performance of NGOs registered with his Ministry from Madhya Pradesh and Gujarat particularly in the districts of Panchmahals, Amreli, Surat, Rajkot, Bhavanagar, Kachch, Mehana, Sabarkantha and Vadodara has been found satisfactory;
- (b) if so, the details thereof;
- (c) the details of the NGOs whose work has been found to be satisfactory; and
- (d) the details of those which have been blacklisted so far alongwith the reasons therefor?

## **Answer**

## MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) to (c): The Ministry does not register NGOs under any of its Schemes/ programmes. However, the Ministry provides grants to NGOs based on the recommendations of the State Government Grant in aid Committees subject to satisfactory Inspection Reports, and also as per the norms and guidelines of the schemes. During 2010-11, 56 NGOs from the States of Gujarat and Madhya Pradesh were released grants under various schemes of the Ministry.
- (d): Following nine NGOs from the State of Gujarat and Madhya Pradesh have been blacklisted so far on account of their being non functional:
- (i) Gram Chetna Seva Samiti, Gwalior, Madhya Pradesh
- (ii) Adrash Shivam Social Development Society, Bhind,
- (iii) Geeta Gramin Samaj Seva Samiti, Bhind, Madhya Pradesh
- (iv) Shri Ballabh Shiksha Prasar Samiti, Tikamgarh.
- (v) Aradhana Gramin Seva Samiti, Tikamgarh, Madhya Pradesh
- (vi) Geeta Gramin Samaj Sewa Samiti, Tikamgarh, Madhya Pradesh State
- (vii) Shiv Samaj Kalyan Samiti, Tikamgarh, Madhya Pradesh
- (viii) Sadhna Gramin Seva Samiti, Tikamagarh, Madhya Pradesh
- (ix) Ayush Foundation, D-4, Panchvati Apartments, Panchvati Cross Road, Ellis Bridge, Ahmedabad, Gujarat